

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 93 of 2017 (SZ)

Appellant(s)

Ajayaghosh,
Feroke P.O.
Kozhikode
Kerala

Vs. Respondent(s)

State Environment Impact Assessment
Authority Trivandrum, Kerala rep by its
Member Secretary and 4 others.

Legal Practitioners for Appellant(s)

Mr. Harish Vasudevan

Legal practitioners for respondent(s)

M/s E.K. Kumaresan for R1, R2 & R3
M/s P.B. Sahasranamam for R4, R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 30.07.2018 Appellant & counsel not present. R1 to R3 side no represent. For appearance of both sides and reply call on 27.08.2018 NFA. (Tmt. Meena Satheesh) Registrar